

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.251 - IA/60(AHM)2024
in
C.P. (IB)/297/AHM/2023

Proceedings under Section 95(1) IBC

IN THE MATTER OF:

Small Industrial Development Bank Of India
Vs.
Ronak Govindbhai Kapatel

.....Applicant

.....Respondent

Order delivered on: 20/02/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Narendra Singh, Adv.
For the Respondent :

ORDER

IA/60(AHM)2024

Ld. Counsel for the applicant is directed to serve copy of report upon Financial Creditor and respondent.

List for further consideration on 13.03.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)